

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

ITEM No. 131

CA No. 52/2019, 69/2020, IA No. 468/2020, IA(I.B.C)/608(CH) 2024, 970/2020,  
931/22, 188/2023 , 2711/2023, 2737/2023, 2978/2023, 249/2024,

IA(I.B.C)/612(CH)2024, IA(I.B.C)/1023 (CH)2024

CP(IB) No. 129/Chd/HP/2018

(Admitted)

**IN THE MATTER OF:-**

Tanishka Agro Ventures Pvt. Ltd.

...Petitioner

**Under Section: 10, 25(J), 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter  
is adjourned to 10.06.2024.

Tanvi  
30.04.2024

Sd/-  
Court Officer